

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO.381**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2021/ 10 AGRAHAYANA, 1943 (SAKA)**

**CRIME RATE IN DELHI**

**381. SHRI SUSHIL KUMAR GUPTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that there was an increase in crime rate in Delhi in the year 2020;**

**(b) if so, the steps being taken by Delhi Police to ensure the safety of the citizens of Delhi?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a)&(b): The National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by the States and Union Territories and publishes the same in its annual publication 'Crime in India'. The published reports are available till the year 2020. As per the published reports, there is a decline of 16.8% in the total IPC crimes registered in NCT of Delhi during the year 2020 as compared to the year 2019.**

**Delhi Police has taken several concrete measures to control crime, which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; integrated patrolling**

**by local police, PCR staff and Traffic police; and community policing programmes.**

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